

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).18940/2005  
(From the judgement and order dated 19/04/2005 in DBSA No. 1462/1997 of The HIGH COURT OF  
RAJASTHAN AT JAIPUR)

STATE OF RAJASTHAN &amp; ORS.

Petitioner(s)

VERSUS

JAGDISH CHOPRA

Respondent(s)

(With prayer for interim relief and office report )

(For final disposal)

Date: 18/07/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE H.S. BEDI

For Petitioner(s) Mr.Naveen Kumar Singh, Adv.

Mr. Mukul Sood, Adv.

Mr.Shashwat Gupta, Adv.

Mr.Adarsh Sabharwal, Adv. for

Mr. Aruneshwar Gupta,Adv.

For Respondent(s) Ms. Aishwarya Bhati,Adv.

UPON hearing counsel the Court made the following  
ORDER

List next week.

[ Meenu Sethi ]  
Court Master

[ Usha Sharma ]

Court Master